NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 162/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Deepak Jain Pradrep K. B.] Advocate	Respondent no. 21-25	Deepal ain
2.	Atul Bate		Respondent No.5	Take
4.	Ultam Patt	Advocate	0 11 3	Uttern Dy
1.5	com / sec	14000		

Order

The Respondents pray for some time to file reply to the amended petition. It is also submitted that talks of compromise are in progress. In view of the same, re-notify this case for filing the reply by the respondents to the amended petition on 10th August, 2016 at 10.30 a.m., in the event of the settlement not being arrived at.

 As none is present on behalf of the Respondents No. 1 to 4 and 6-20, it would be expedient to issue court notices to them, since this is a first hearing after constitution of the NCLT.

> (Ina Malhotra) Member Judicial

(R. varadnarajan) Wember Judicial ASAN)